

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:5521  
ANSWERED ON:29.04.2010  
AMENDMENT IN IPC  
Botcha Lakshmi Smt. Jhansi;Rani Killi Krupa

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Law Commission has recommended adding a provision in the Indian Penal Code (IPC) to make acid attacks punishable;
- (b) if so, the details thereof; and
- (c) the time by which the IPC would be amended?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c) The information is being collected and will be laid on the Table of the House.